Monitoring mechanism for NRHM

- *199. SHRI M.P. ACHUTHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the Ministry has mooted a proposal to set up independent monitoring mechanism to monitor the construction of facilities and delivery system under the National Rural Health Mission (NRHM);
 - (b) if so, the details thereof;
- (c) whether Government had completed its enquiry into the Rs.10,000 crore scam in Uttar Pradesh of NRHM; and
- (d) if so, the details thereof with a list of guilty persons and action taken against them so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Government of India is monitoring NRHM through established institutional arrangements such as Common Review Mission (CRM), Joint Review Mission (JRM) and Integrated monitoring Team Visits to High Focus Districts. Independent evaluation and surveys are undertaken from time to time.

No decision in respect of setting up an independent monitoring mechanism to monitor the construction of facilities and delivery system under NRHM has been taken so far.

(c) and (d) Pursuant to the directions of the Hon'ble Allahabad High Court, in Writ Petition Nos 3611 (MB) of 2011 (PIL), 3301 (MB) of 2011 (PIL) and 2647 (MB) of 2011 (PIL), the Central Bureau of Investigation (CBI) has registered five Preliminary Enquiries (PEs) related to alleged irregularities in the execution and implementation of National Rural Health Mission (NRHM) funds in the State of Uttar Pradesh since its inception in the year 2005-06. During the course of the said Preliminary Enquiries, the CBI has registered 13 Regular Cases (RCs) so far. After registration of the RCs, the CBI conducted searches in the office and residential premises of the accused persons and recovered incriminating material. CBI also arrested public servants namely, Shri Babu Singh Kushwaha, then Minister (FW), Abhay Kumar Bajpai, then MD, UPSIC, Dr. S.P. Ram then DG(FW), P.K. Jain, GM, C and DS, UP Jal Nigam, Kartar Singh, RE, C and DS, G.K. Batra, then MD, M/s Shreetron India Ltd., R.P. Jaiswal (MLA) and private persons namely Saurabh Jain, Naresh Grover and R.K.Singh.

Implementation of IGNOAPS

†*200. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Indira Gandhi National Old Age Pension Scheme (IGNOAPS) is under implementation in all States;

[†]Original notice of the question was received in Hindi.